

of Parliament here. As he says, if the civil authorities can better do so, certainly they are entrusted to the civil authorities. But the Government are always watching the situation. If they have to supplement the civil authorities, they themselves will do so. I do not think any useful purpose is served by putting this question or raising such a point of order. Instead of going on further, we must leave it to the Government to decide as to what steps are to be taken. The hon. Defence Minister is thoroughly aware, from the manner in which the hon. Members are so anxious to put questions, that this matter is considered to be very serious. I am sure he will take all possible steps. I am not going to allow any more questions on this.

Some Hon. Members rose—

Mr. Speaker: I understand the position. There is nothing wrong with the position.

Shri Hem Barua: I want to point out that I am not broadcasting. I am honest and sincere.

Mr. Speaker: He need not explain. I am sure I am not understanding him incorrectly!

Shrimati Mafida Ahmed rose—

Mr. Speaker: I am not going to allow any more questions on this. Next question.

Pakistani Infiltration in West Bengal

***569. Shrimati Ila Palchoudhuri:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of Pakistani nationals have illegally entered West Bengal since July, 1961;

(b) if so, their number month-wise upto the end of October, 1961;

(c) the steps taken against those who infiltrated into West Bengal; and

(d) the steps taken to put a stop to further infiltration?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The number of such Pakistani nationals was:

July, 1961	411
August, 1961	379
September, 1961	406
October, 1961	366
	<hr/>
	1562

(c) They have all been prosecuted and 631 of them have been sent back to Pakistan after conviction. The remaining are either undergoing imprisonment or their cases are pending in the courts.

(d) Vigilance on the border has been intensified.

Shrimati Ila Palchoudhuri: May I know whether the Government's attention has been drawn to the fact that just on the eve of the elections there have been constant demands for Indian citizenship by Pakistanis, and even from a small place like Krishnagar, in the recent months, there have been 500 such cases?

Shri Datar: Whenever any requests for Indian citizenship are received, they are duly looked into.

Shrimati Ila Palchoudhuri: There was a scheme for dividing the border into two sectors, having a very vigilant police, particularly on the West Bengal border towards the Nadia side. May I know what steps have been taken to implement the decisions that were taken?

Shri Datar: Government have taken all steps for this matter being vigilantly looked into so far as the whole border is concerned.

श्री विभूति मिश्र : हमारी सरकार की सतर्कता के बावजूद पाकिस्तानी वैस्ट बंगाल और आसाम में घुस आते हैं। मैं जानना चाहता हूँ कि क्या सरकार इस दिशा में कोई कड़ी कार्रवाई करने की सोच रही है ?

Shri Datar: As I have stated, the Government are vigilant enough. When they find any person entering India without proper travel documents, he is immediately proceeded with.

Shri Tyagi: Is this infiltration, in the view of the Government, a planned one by the Pakistan Government, or is it a fact that the people just infiltrate on an individual basis?

Shri Datar: It is a very large question that he has asked. I should like to say that whenever any such infiltration takes place, Government take strong action.

Mr. Speaker: Is there any design? What is the object of the people coming in groups?

Shri Datar: It is true they come in large numbers, but immediately they are proceeded against.

Shri Tyagi: What is the motive?

Mr. Speaker: Are they coming in search of employment, etc., or is it their design that so many people should come and occupy the place and ultimately those people are in a majority and therefore, the Government must go into their hands? Are they trying to create another Pakistan in this country?

Shri Datar: It is true that sometimes they come, but immediately they are proceeded against.

Mr. Speaker: What is the impression of the Government about the large number of people that are infiltrating without passport? Do they find there is any design behind that?

Shri Datar: I understand your question. It would be very difficult to draw a general inference. But this much is true that the conditions in India are far better than elsewhere.

Shri S. M. Banerjee: May I know whether in all these 1500 cases during the four or five months, they came to India with passport and stayed on or they came without passport?

Shri Datar: These cases cover various offences under the foreigners' law. They come without passport or they come without visas. In some cases, they come by transgressing the rules and laws so far as foreigners are concerned.

Shri P. G. Sen: These borders were previously watched by Home Guards. May I know whether they are continuing now or they have been replaced by regular soldiers?

Shri Datar: We have got outposts there and whenever any person tries to enter without proper documents, immediately he is arrested.

Shri Hem Barua: The hon. Minister said that when anybody gets into our territory, he is apprehended and some sort of action is taken against him. May I know what steps Government have taken to protect the border so that there might not be any infiltration whatsoever?

Shri Datar: Government have taken various steps to tighten the whole border.

Shri Basumatari: May I know whether there have been cases where the citizens of Bengal and Assam encourage the people of Pakistan to enter into Bengal or Assam?

Shri Datar: That is rather a larger question.

Shri Tyagi: May I know whether in the course of investigations, instances have come to the notice of the Government where citizens of India have given protection to these people?

Shri Datar: It is possible that such things do happen because oftentimes they are relatives.

Shrimati Ila Palchoudhuri: Is the Government aware that there has been infiltration right in the army headquarters? Has the Government any information about it?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I do not think so; the hon. Member seems to be wholly misinformed. This can never be possible, because strict scrutiny is always and constantly made. As regards the general question, in West Bengal, as the House might have seen, the figure is not very much. It is bigger in Assam no doubt. The West Bengal Government has been taking prompt action in this regard. I do not think the House should feel in any way nervous about this matter.

The Minister of Defence (Shri Krishna Menon): Reference was made by the hon. Member Shrimati Ila Palchoudhuri to Army Headquarters in this connection if the hon. Member has any information we would like to have it.

Mr. Speaker: If the hon. Member has got any information, she will kindly pass it on to the Defence Minister.

Shrimati Ila Palchoudhuri: I have some information, but I did not like to say it in the House, but I shall certainly send it.

Mr. Speaker: There is no harm in sending it privately.

केन्द्रीय सरकार के कर्मचारियों की काम की दशा

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*५७०. { श्री भक्त दर्शन :
श्री रामकृष्ण गुप्त :
श्री दी० च० शर्मा :

क्या गृह-कार्य मंत्री ७ सितम्बर, १९६१ के तारांकित प्रश्न संख्या १२९६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को केन्द्रीय सरकार के कर्मचारियों के कार्य की दशा के सम्बन्ध में नियुक्त अन्तः विभागीय जांच समिति की रिपोर्ट इस बीच मिल गई है ;

(ख) यदि हां, तो क्या उस रिपोर्ट की एक प्रति तथा उसकी सिफारिशों पर किये गये निश्चयों को बताने वाला एक विवरण समा पटल पर रखा जायेगा ;

(ग) यदि उपरोक्त भाग (क) का

उत्तर नकारात्मक है तो उस समिति का कार्य कब तक समाप्त हो जान की आशा है ; और

(घ) उसके कार्य में इतनी देरी होने के क्या कारण हैं ?

गृह-कार्य उपमंत्री (श्रीमती आलवा) :
(क) से (ग). समिति की रिपोर्ट को अन्तिम रूप दिया जा रहा है और आशा की जाती है कि शीघ्र ही रिपोर्ट प्रस्तुत कर दी जायेगी ।

(घ) इस समिति के सदस्य जो विभिन्न मंत्रालयों से लिये गये हैं अपने सामान्य कर्तव्यों के प्रतिरिक्त इस सामंति का कार्य कर रहे हैं । इस सामंति की जांच का क्षेत्र विस्तृत है जिसके लिये बहुत सामग्री एकत्रित करनी है और देश के विभिन्न भागों में स्थित कार्यालयों को जाकर देखना है ।

I shall read out the answer in English also.

(a) to (c). The Report of the Committee is being finalised and is expected to be submitted very shortly.

(d) The members of the Committee who are drawn from the various Ministries are working on it in addition to their normal duties. The scope of the enquiry is also wide, calling for the collection of voluminous data and visit to a large number of officers in different parts of the country.

श्री भक्त दर्शन : श्रीमन्, क्या गवर्नमेंट के ध्यान में यह बात आई है कि केन्द्रीय सरकार के कर्मचारियों की अधिकांश संख्या खास कर चौथी श्रेणी के कर्मचारियों की प्रवस्था बहुत असन्तोषजनक है जिसके कारण उनके बीच में बहुत असन्तोष फैल रहा है, और इसलिये क्या गवर्नमेंट यह उचित नहीं समझती है कि जल्दी से जल्दी इस समिति की रिपोर्ट प्राप्त की जाय और उस पर अमल किया जाय ?